

Annexure-1

Name of the corporate debtor: Opal Asia (India) Pvt. Ltd.; Date of commencement of CIRP: 27.08.2022 (date of receipt of order by IRP); List of creditors as on: 20.09.2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Bank of Maharashtra	08.09.2022	131531118	131531118	Cash Credit Facility against Hypothecation of Goods & Book Debts	131531118	No	100%	0	0	0	0	The amount covered by Guarantee is the complete principal amount, interest, costs, charges as charged by Bank, as per RF-154A Guarantee for all facilities except Agricultural facilities dated 29.06.2018.